

SHRI LAKSHMANA MAHA-
PATRO: SHRI LOKANATH
MISRA: SHRI BRAHMANANDA
PANDA:

Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the "Indian Express" of the 8th June, 1977 under the caption "P.F. Organisation kind to Congress friends" alleging irregularities in the Central Provident Fund Organisation; and

(b) if so, what action Government have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KRIPAL SINHA): (a) Yes, Sir.

(b) The Shah Commission of Inquiry has called for a report which has been submitted to them.

Shortage "of medicines etc., in ESCI Dispensary at Sonapat

•679. SHRI SUJAN SINGH: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether it is a fact that there is shortage of medical staff, medical equipments and medicines in the ESCI Dispensary at Sonapat in Haryana; and

(b) if so, what remedial steps Government are taking in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KRIPAL SINHA): (a) The Employees State Insurance Corporation have reported that they have been informed by the Government of Haryana, who are responsible under the

Employees' State Insurance Act for the provision of medical care in that State, that there is no shortage of staff, equipments, or medicines.

(b) Does not arise.

Strike by the workers of the Hindustan Aluminium Corporation

*680. SHRI LAKSHMANA MAHA-
PATRO: SHRI SANAT
KUMAR
RAHA: SHRI S.
KUMAR AN:

Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether it is a fact that about 7000 workers of the Hindustan Aluminium Corporation have served no-tice for an indefinite strike from December 13, 1977:

(b) whether it is a fact that the workers of the said Corporation have been agitating for a long time to press their demands:

(c) if so, what are the details of their demands;

(d) whether the Central Government have taken or propose to take any steps to settle the dispute; and

(e) if so, what are the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) to (e) The matter falls essentially in the State sphere. According to available information, the Hidasco Pragathisheel Mazdoor Sabha, had served a notice on 26th November, 1977 intimating their intention to go on an indefinite strike from December 13, 1977 in support of the workers' demands relating to reinstatement of dismissed/suspended workmen, higher bonus, revision of pay scales, etc. The strike notice has been withdrawn following intervention by the State Labour Minister.